

(a) how many sittings of the Mineral Advisory Board have been held since its formation;

(b) when and where; and

(c) whether any decisions have been taken about the modification of mining leases?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) Three.

(b) The first meeting was held on 7th August, 1953 in Delhi, the second on 3rd June, 1954 at Ranchi and the third on 6th and 7th July, 1955 at Srinagar.

(c) The Central Government has decided to frame rules under Section 7 of the Mines and Minerals (Regulation and Development) Act, 1948. The rules drafted for the purpose are under Government's consideration. They are expected to be promulgated shortly.

#### FOREIGN EXCHANGE CONTROL

**2243. Shri S. C. Samanta:** Will the Minister of Finance be pleased to state:

(a) whether the remarks made by the Export Promotion Committee about the evasion of foreign exchange control have been verified;

(b) if so, the number of cases of under-invoicing of exports and over-invoicing of imports detected since 1950 (year-wise); and

(c) how those cases have been dealt with?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) Yes, Sir.

(b) Year	No. of cases of under-invoicing of exports	No. of cases of over-invoicing of imports
1950	13	Nil
1951	Nil	Nil
1952	47	Nil
1953	93	2
1954	176	5
1955	18	Nil
1956	5	Nil

(c) a large number of under-invoiced exports relate to Postal parcels, many of which have been confiscated;

other cases detected are assessed duty on the basis of correct values. In addition, wherever considered necessary, penal action is also taken.

#### जिला सैनिक, नाविक और विमान-कर्मचारी बोर्ड

२२४४. श्री भक्त बर्षन : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिला सैनिक, नाविक और विमान-कर्मचारी बोर्डों के मंत्रियों के वेतन और भत्ते नये सिरे से निर्धारित किये गये हैं;

(ख) यदि हां, तो क्या तत्सम्बन्धी आदेश की एक प्रति लोक-सभा के टेबल पर रखी जायेगी; और

(ग) यह नये वेतन-मापदण्ड कब से लागू किये गये ?

**प्रतिरक्षा उपमंत्री (सरदार मजीठिया) :** (क) से (ग). जिला सैनिक, नाविक और विमान-कर्मचारी बोर्डों के मंत्रियों के वेतन और भत्ते भारत सरकार, प्रतिरक्षा मंत्रालय के पत्र संख्या ३-एस० बी० (१७)४८/४९/४०८३डी० ६(क), दिनांक १ अप्रैल, १९४९ के अन्तर्गत संशोधित किये गये थे, जिस की प्रति सभा-पटल पर रख दी गई है। [बैठिये परिशिष्ट १४, अनुबन्ध संख्या २६]।

मद्रास तथा उत्तर प्रदेश सरकारों को छोड़कर सभी राज्य सरकारों ने संशोधित वेतन दर १ अप्रैल, १९४८ से लागू किये। उत्तर प्रदेश में आर्थिक कठिनाइयों के कारण संशोधित वेतन १ अप्रैल, १९५४ के पहले नहीं लागू की जा सकी। मद्रास सरकार ने वेतन तथा भत्ते दरें में संशोधन करने विषयक प्रस्ताव को स्वीकार नहीं किया, और इसलिये उस राज्य में अभी तक भी संशोधित वेतन दरें नहीं जारी की जा सकी हैं।

#### GRANTS TO SCHEDULED CASTES

**2245. Shri Ibrahim:** Will the Minister of Home Affairs be pleased to state the nature of the schemes and the amount proposed to be spent during 1956-57 separately for social, economic and educational up-lift of the Scheduled Castes and Scheduled Tribes?

**The Minister of Home Affairs (Pandit G. B. Pant):** A statement showing the nature of the schemes proposed to be undertaken during 1956-57 is laid on the Table of the House. [See Appendix XIV, annexure No. 27.] A provision of Rs. 10.20 crores has been made for expenditure during 1956-57. Of this, a sum of Rs. 6.59 crores has been earmarked for welfare of Scheduled Tribes and development of Scheduled Areas and the balance, viz. Rs. 3.61 crores, has been provided for the Welfare of Backward Classes including Scheduled Castes. The break up of the provision separately for Social, Economic and Educational uplift of Scheduled Tribes will be known only after proposals which have been called for from the States for grants-in-aid during 1956-57 have been received and sanctioned by the Government of India.

#### INDIAN SCHOOL OF MINES

**2246. Shri Ibrahim:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of Mining Engineering and Geology students who qualified during 1955 for the Diploma of Associateship of the Indian School of Mines; and

(b) the number of Mining Engineering students who received Post Graduate practical training during 1955?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) 36 students qualified for the Diploma in Mining Engineering and 5 students qualified for Diploma in Applied Geology.

(b) 63 including 30 students who got the Diploma in Mining Engineering in 1954.

#### TRAFFIC IN WOMEN

**2247. { Thakur Jugal Kishore Sinha:  
Shri Asthana :**

Will the Minister of Home Affairs be pleased to state:

(a) whether there is an international agreement on traffic in women of which India is a signatory; and

(b) if so, the steps that have been taken to implement it?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) Yes.

(b) A Central Bill namely "The Suppression of Immoral Traffic in Women and Girls Bill, 1954" was introduced in the Lok Sabha on the 20th December, 1954.

#### DALMIA DADRI CEMENT LTD.

**2248. Shri Ram Krishan:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Registrar of Companies, PEPSU held enquiry against the Dalmia Dadri Cement Ltd. Company, Dalmia Dadri;

(b) if so, whether Government have received the report; and

(c) if so, the nature of the report and the action taken thereon?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** (a) Yes, Sir.

(b) The report of the Registrar was received only on the 14th May, 1956.

(c) The report is under consideration. It is not in public interest to disclose the contents of the Report.

#### COMPANIES IN PEPSU

**2249. Shri Ram Krishan:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1217 on the 28th September, 1955 and state:

(a) whether the preliminary enquiries held by the Registrar of Companies, PEPSU, against Rajpura Biscuit Manufacturers Ltd., and the Patiala Starch and Chemical Works Ltd., have been completed;

(b) if so, whether Government have received the reports; and

(c) if so, their nature?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** (a) Yes, Sir.